

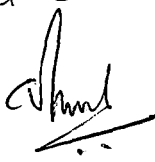
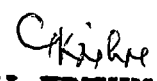
**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP No.199

Babu C.S.

Versus

U. D. G. & Ors.

Date of Order	Orders
9.8.99	MA NO. 246/99 and OA NO. 342/98 Applicant present in person. Mr. Asgar Khan, Brief holder for Mr. M. Rabiq, Counsel for the respondents This is a misc. Application for withdrawal of OA NO. 342/98, which is listed for hearing on 24-8-99. The date fixed in the OA, referred to above, is cancelled. It is advanced to 9.8.99 i.e. today. It is stated by the applicant that he has been assured by respondent NO. 2 that in the Review D.P.C., which may be convened shortly, his case will be considered in terms of rules and his rights will be taken care of. The applicant prays for permission to withdraw the OA. Permission to withdraw the OA is granted. OA stands dismissed as withdrawn. MA is allowed and it stands disposed of accordingly.  (N. P. NAWANI) ADMINISTRATIVE MEMBER  (GOPAL KRISHNA) Vice Chairman (J)